
Aarti Devi Vs Satish Kumar

Transfer Application No. 1389 Of 2023 (O&M)

Court: High Court Of Punjab And Haryana At Chandigarh

Date of Decision: Oct. 20, 2023

Acts Referred:

Hindu Marriage Act, 1955 " Section 9, 24#Code Of Civil Procedure, 1908 " Section
24#Code Of Criminal Procedure, 1973 " Section 125#Protection Of Women From Domestic
Violence Act, 2005 " Section 12

Hon'ble Judges: Arvind Singh Sangwan, J

Bench: Single Bench

Advocate: Amit Choudhary

Final Decision: Disposed Of

Judgement